

**FORM G (EXTENSION)**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**ALBYS AGRO PRIVATE LIMITED**  
**AT PLOT NOS- 2/1-2/6, SANGUEM INDUSTRIAL ESTAE,**  
**SANGUEM-XELPE-M, SANGUEM, GOA, INDIA - 403704**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board  
of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

|     |                                                                                                                                                 |                                                                                                                                                                                                                                                                     |
|-----|-------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                                      | <b>ALBYS AGRO PRIVATE LIMITED</b><br><b>PAN: AAMCA4457A</b><br><b>CIN: U01403GA2010PTC006442</b>                                                                                                                                                                    |
| 2.  | Address of the Registered Office                                                                                                                | Plot nos. 2/1-2-6, Sanguem Industrial Estate, Sanguem-Xelpe M, Sanguem, Goa, India- 403704                                                                                                                                                                          |
| 3.  | URL of Website                                                                                                                                  | NA                                                                                                                                                                                                                                                                  |
| 4.  | Details of place where majority of fixed assets are located                                                                                     | Seafood processing Units Located at South Goa. Unit measuring 29865.31 sq meters along with factory building constructed thereon in the property known as Sanguem Industrial Estate. (Area of land admeasuring 29865.31 sq meters, and building 13080.00 sq meters) |
| 5.  | Installed capacity of main products/ services                                                                                                   | IQF FREEZERS – 2 Nos- 30MT/DAY<br>PLATE FREEZERS- 3 Nos- 18MT/DAY<br>BLAST FREEZERS- 7 Nos- 120MT/DAY<br>COLD STORAGE: CAPACITY 3200MT<br>COOKER/BLANCHER- CAPACITY 13 MT/DAY                                                                                       |
| 6.  | Quantity and value of main products/ services sold in last financial year                                                                       | The last available balance sheet is for the FY 2023-24 where the turnover of the company for FY 2023-24 is Rs 134.35 crores.                                                                                                                                        |
| 7.  | Number of employees/ workmen                                                                                                                    | Nil                                                                                                                                                                                                                                                                 |
| 8.  | Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at IBBI website: | The financial statements and other details of the CD can be obtained by sending an email to <a href="mailto:cirp.albysagro@gmail.com">cirp.albysagro@gmail.com</a> . The list of creditors is available on the website of IBBI.                                     |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                                   | Eligibility criteria are mentioned in the detailed Expression of Interest document, which can be obtained by sending an email at <a href="mailto:cirp.albysagro@gmail.com">cirp.albysagro@gmail.com</a>                                                             |
| 10. | Last date for receipt of the expression of interest                                                                                             | May 2nd, 2026                                                                                                                                                                                                                                                       |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                          | May 12th, 2026                                                                                                                                                                                                                                                      |
| 12. | Last date for submission of objections to provisional list                                                                                      | May 17th, 2026                                                                                                                                                                                                                                                      |
| 13. | Date of issue of final list of prospective resolution applicants                                                                                | May 27th, 2026                                                                                                                                                                                                                                                      |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants                | June 1st, 2026                                                                                                                                                                                                                                                      |
| 15. | Last date for submission of resolution Plans                                                                                                    | July 1st, 2026                                                                                                                                                                                                                                                      |
| 16. | Process email ID to submit Expression of Interest                                                                                               | <a href="mailto:cirp.albysagro@gmail.com">cirp.albysagro@gmail.com</a>                                                                                                                                                                                              |
| 17. | Details of the corporate debtor's registration status as MSME                                                                                   | The CD is registered under MSME (Registration No. UDYAM-GA-02-0000494)                                                                                                                                                                                              |

**For Primus Insolvency Resolution & Valuation Pvt Ltd**  
**Resolution Professional- ALBYS AGRO PRIVATE LIMITED**  
**IPE Registration No.: IBBI/IPE-0072/IPA-2/2022-23/50002**  
**AFA Valid Till: 30.06.2026**

**Neha Bhasin**

**Director- Primus Insolvency Resolution & Valuation Pvt Ltd**  
**The authorized Director in the matter of Albys Agro Private Limited**  
**IBBI registration No. IBBI/IPA-002/IP-N01234/2022-2023/14213**

**Date: April 17th, 2026**

**Place: Mumbai**

**E-mail ID: [cirp.albysagro@gmail.com](mailto:cirp.albysagro@gmail.com)**